

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4309
TO BE ANSWERED ON 27.03.2023**

WOMEN BEEDI WORKERS

4309. SHRI M. SELVARAJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal or scheme for children of women beedi workers addressing their health, education and well-being concerns;**
- (b) if so, the details thereof; and**
- (c) whether the Government has any proposal to support the beedi workers for their empowerment and protecting their rights in future, if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): The Welfare Schemes available for the Beedi Workers and their dependent family members, are as follows:-

(i) Health:- Health care facility is being provided to Beedi workers and their family members with a network of 285 Dispensaries and 10 Hospitals located across the Country and also reimbursement of expenditure for specialized treatment under the Government recognized Hospitals in case of critical diseases i.e. Cancer, Tuberculosis, Heart Diseases, Kidney Transplantation, Hernia, Appendectomy, Ulcer Gynecological diseases and Prostrate diseases to the beneficiaries.

(ii) Scholarship:- Financial Assistance for education is being provided to the children of beedi workers from class-I to college/University ranging from Rs. 1000/- to Rs. 25,000/- per student per annum, depending upon class.

(iii) Housing:- Subsidy of Rs.1,50,000/- (per beneficiary) in three (03) installments at 25:60:15 ratio i.e. Rs.37,500, Rs.90,000 and Rs.22,500 receptively for construction of pucca houses, under Revised Integrated Housing Scheme (RIHS) 2016. However, RIHS has now been converged with Pradhan Mantri Awas Yojana. The sunset date of RIHS is 31.03.2023.

In addition to the above, the rights and welfare provisions of the Beedi workers have been incorporated into the proposed Labour Codes.
